

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 15.11.2021 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Contempt Case (AT) No 14 of 2019 in Comp. App. (AT) (Ins) No. 170 of 2019	Sojitz India Pvt. Ltd & Anr. Vs. Rizwan Ahmad & Anr. With	Vasanth Rajasekaran	A. Muraleedharan Abhishek Vikram
2.	I.A. No. 1854 of 2019 in Comp. App. (AT) (Ins) No. 170 of 2019	Rizwan Ahmad & Anr. Vs. Sojitz India Pvt. Ltd. & Anr.	A Muraleedharan	Vasanth Rajasekaran Akshay Sachthey

For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 903 of 2021	Bishal Jaiswal Vs. Asset Reconstruction Company (India) Ltd. & Anr.	Sandeep Bajaj	Abhirup Das Gupta Ishaan Duggal Bhawana Sharma-R1 Swarnendu Chatterjee Naman Kamdar-R2
4.	Comp. App. (AT) (Ins) No. 906 of 2021	Pradeep Thakore Vs. MFC Transport Pvt. Ltd.	Komal Mundhra	
5.	Comp. App. (AT) (Ins) No. 907 of 2021	Navalkumar D Bhoot Vs. UCO Bank & Anr.	Vikas Mehta	
6.	Comp. App. (AT) (Ins) No. 909 of 2021	Som Distilleries Pvt. Ltd. Vs. Pratibha Khandelwal Resolution Professional for Mount Shivalik Industries Ltd. & Ors.	Sumesh Dhawan	Akash Shirivastava
7.	Comp. App. (AT) (Ins) No. 910 of 2021	Som Distilleries Pvt. Ltd. Vs. Pratibha Khandelwal Resolution Professional for Mount Shivalik Industries Ltd. & Ors.	Sumesh Dhawan	Abhishek Anand

8.	Comp. App. (AT) (Ins) No. 911 of 2021	Koncentric Investments Ltd. & Anr. Vs. Standard Chartered Bank, London & Anr.	Kunal Cheema	Pallavi Kumar
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For Admission (After Notice)

9.	Comp. App (AT) (Ins) No. 876 of 2020	Nitin Singh Vs. Waves Bio-tech Pvt. Ltd.	Partho Bhattacharya	Akshay Bhardwaj
10.	Comp. App. (AT) (Ins) No. 1007 of 2020	Ankit Suresh Wadhwa Vs. Bank of India	Reema Khorana	Parhiv J. Mehta-R1
11.	Comp. App. (AT) (Ins) No. 1103 of 2020	Ashish Chaturvedi & Anr. Vs. Inox Leisure Ltd. & Anr.	Kundan Kr. Roy	K.D. Sharma Bharti Jain-R3
12.	Comp. App. (AT) (Ins) No. 277 of 2021	Jai International Pvt. Ltd. Vs. Jaroli Agro Pvt. Ltd.	Nitish Sharma	R. Sudhinder Ekta Bhasin
13.	Comp. App. (AT) (Ins) No. 423 of 2021	Jaipur Trade Expocentre Pvt. Ltd. Vs. Metro Jet Airways Training Pvt. Ltd.	Sanjana Saddy	Manish Verma Vikrant Arora
14.	Comp. App. (AT) (Ins) No. 576 of 2021	Wadhwa Rubber Vs. Bandex Packaging Pvt. Ltd.	Kunal Madan	
15.	Comp. App. (AT) (Ins) No. 608 of 2021	RKW Developers Pvt. Ltd. Vs. Ultratech Cement Ltd. & Anr.	Sumesh Dhawan	Amit Tungare-R1 Jill Rodricks-R2

For Hearing

16.	Comp. App. (AT) (Ins) No. 183 of 2021 (PH)	Arrow Engineering Ltd. Vs. Golden Tobacco Ltd.	Vikas Mehta	Dhaval Deshpande Yash Jariwala
17.	Comp. App. (AT) (Ins) No. 709 of 2019	Invent Assets Securitisation & Reconstruction Pvt. Ltd. & Anr. Vs. Rajmal Labhchand Mogra & Ors.	Smriti Churiwal	Aman Varma- R1&2 Swati Gopalani- AVP
18.	Comp. App. (AT) (Ins) No. 385 of 2020	Bishal Jaiswal Vs. Asset Reconstruction Company (India) Ltd. & Anr.	Sandeep Bajaj	Abhirup Das Gupta Ishaan Duggal-R1 Sanjeev Kumar-R2 Pankaj Dhanuka-IRP Anshul Sehgal

19.	Contempt Case (AT) No. 03 of 2020 in Comp. App. (AT) (Ins) No. 104 of 2019	Prerna Singh Vs. Committee of Creditors of Xalta Food and Beverages Pvt.Ltd. & Ors.	Kshitij Sharda	Akshay Kapoor-R9 & R10 Namit Suri-R4 to R11, R13, R14, R16 & R17
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**By order of Hon'ble Chairperson
-sd/-
Registrar**